

POST OFFER PUBLIC ANNOUNCEMENT

UNDER REGULATION 18 (12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 (AS AMENDED), FOR THE PUBLIC SHAREHOLDERS OF

STELLAR CAPITAL SERVICES LIMITED

Regd. Office: Plot No. A 1 & A 2, Road No. 43, Mangolpuri Industrial Area, Community Center, Pitampura Phase 2, Delhi - 110 034.

CIN.: L74899DL1994PLC062247, Tel No: 011 - 42804171, Fax No: 011 - 42263606

E-mail ID: info@stellarcapitalservices.com; Website: www.stellarcapitalservices.com

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in connection with the Open Offer ("Offer") made by the Acquirers. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on November 19, 2015 in The Business Standard (English - All Editions), The Business Standard (Hindi - All Editions) and Mahanayak (Marathi - Mumbai Edition) with respect to the aforementioned Offer.

1	Name of the Target Company	Stellar Capital Services Limited			
2	Name of the Acquirer(s) and PAC	Acquirers: 1) Mrs. Rajni Aneja & 2) Mr. Pranay Aneja			
		PAC: Nil			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Skyline Financial Services Private Limited			
5	Offer Details				
a	Date of Opening of the Offer	February 23, 2016 (Tuesday)			
b	Date of Closure of the Offer	March 08, 2016 (Tuesday)			
6	Last Date of Payment of Consideration	March 17, 2016 (Thursday)			
7	Details of Acquisition	Proposed in the Offer Document		Actuals	
7.1	Offer Price	₹ 8/-		₹ 8/-	
7.2	Aggregate number of shares tendered	64,89,990		6,000	
7.3	Aggregate number of shares accepted	64,89,990		6,000	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 5,19,19,920/-		₹ 48,000	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirers before Agreements / Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Agreements	43,95,000	17.61%	43,95,000	17.61%
7.7	Shares Acquired by way of Open Offer	64,89,990	26.00%	6,000	0.02%
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post offer shareholding of Acquirers	1,08,84,990	43.61%	44,01,000	17.63%
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number	2,05,66,500	1,40,76,510	2,05,66,500	2,05,60,500
	In %	82.39%	56.39%	82.39%	82.37%

The Acquirers jointly and severally accept the responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirers laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company.

The capitalized terms not defined herein will have the same meaning as defined in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged. This Post Offer Public Announcement is being issued in all the aforesaid newspapers in which the DPS was appeared.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS.



ARYAMAN FINANCIAL SERVICES LIMITED

(CIN No.: L74899DL1994PLC059009)

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Opp. P. J. Towers (BSE Building), Fort, Mumbai - 400001.

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Website: www.afsl.co.in, Email: info@afsl.co.in

Contact Person: Mr. Deepak Biyani / Mr. Krish Sanghvi